THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong 12th August, 2017.

No. HCM.II/44/2016-Estt/2931. In supersession of all previous notifications in this behalf, Hon'ble the Chief Justice of High Court of Meghalaya is pleased to reconstitute the Internal Complaints Committee under Section 4 of Sexual Harassment of Women at Workplace(Prevention, Prohibition and Redressal) Act, 2013 as follows:-

- 1. Smti Marlene D. Khongmen, Chairperson
- 2. Smti Daphira Rynjah, Member Secretary
- 3. Shri S. Chakrawarty, Sr. Advocate, Member
- 4. Smti Evakordor Lyngdoh, Member
- Smti Arty Ksiar M. Kharbuki, Member

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/44 /2016/2931 A Dated, Shillong 12th August, 2017. Copy to :-

- The Joint Registrar –cum–Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong for information of his Lordship.
- The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong for information of his Lordship.
- 4. The PA to Registrar General, High court of Meghalaya, Shiilong.
- 5. Smti Marlene D. Khongmen, Registrar, High Court of Meghalaya
- 6. Smti Daphira Rynjah, Deputy Registrar, High Court of Meghalaya
- 7. Shri S. Chakrawarty, Sr. Advocate, High Court of Meghalaya
- 8. Smti Evekordor Lyngdoh, Chief Librarian, High Court of Meghalaya
- 9. Smti Arty Ksiar M. Kharbuki, System Analyst, High Court of Meghalaya
- 10. Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 11. Assistant Registrar-cum-OSD, High Court of Meghalaya, Shillong.
- 12. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
- 13. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
- 14. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
- 15. The Public Relation Officer, High Court of Meghalaya, Shillong.
- 16. The Security Officer, High Court of Meghalaya, Shillong.
- 17. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 18. The Superintendent (Judl.), High Court of Meghalaya, Shillong.

19. Office file.

REGISTRAR GENERAL